

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.11.2018 (Friday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 268 of 2018	J. B. Tiwari Vs. Biostadt India Ltd. & Anr.	Anado Mukherjee	Samir Tandon

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 09 of 2018	Rachakonda Siva Kumar Vs. Zetatek Engineering Systems Pvt. Ltd. & Ors.	D. Abhinav Rao	Abhinay MandeepKalra (R-1)
3.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna & Ors.	Nidhi Mohan Parashar	P.K. Mittal

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29/11/2018.

By Order

[Handwritten Signature]
29/11/18.
Registrar